

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI.**

**ORDER**

It is hereby ordered that Ld. Metropolitan Magistrates of Central District working as Duty Magistrates during the Winter Vacation-2022 (26-12-2022 to 31-12-2022) will exercise the powers of Chief Metropolitan Magistrate of Central District in respect of any urgent work requiring immediate attention.

**(SIDDHARTHA MALIK)**  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.

No. 13635-13660 CMM/Central/DM/2022 Dated, Delhi the 20/12/22

**Copy forwarded for information to:-**

01. The Ld. Registrar General, Hon'ble High Court of Delhi. (Through the Ld. Principal District & Sessions Judge, (HQs) Delhi).
02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
03. The Ld. Principal District & Session Judges, all District, Delhi
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Ld. Addl. Chief Metropolitan Magistrates, Central, District, Delhi
06. The Ld. Principal Magistrates, JJBs-I, II & III, Delhi/ New Delhi
07. The Ld. Metropolitan Magistrates, Central District, Delhi.
08. The Ld. Metropolitan Magistrate, Railway Court, Delhi.
09. The Commissioner of Police, Delhi & DCsP of North, & Central District, Delhi.
10. The I G Prisons, Tihar ail, Delhi.
11. The Director of Prosecution, Delhi.
12. The Secretary, Bar Associations, THC, KKD, PHC, Rohini, Dwarka & Saket Courts; Delhi.
13. The Superintendent Jail, Delhi/Lock Up Incharge, Tis Hazari Courts.
14. For uploading on LAYERS.
15. For uploading on centralized web-site through LAYERS.
16. The Video Conferencing Room No. 211, THC, Delhi.
17. Reader to CMM, Central District, Delhi.
18. The Guard file.

**(SIDDHARTHA MALIK)**  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,  
CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.**

No. 13594.....CMM/Central/Vac./2022 Dated, Delhi the .....20/12/22.....

To


**The Director General (Prison)**  
Central Jail, Tihar,  
New Delhi.

**Sub: Provision of linkage of Video Conferencing in forthcoming Winter Vacation-2022.**

Sir,

Please note that in the forthcoming Winter Vacation-2022 w.e.f 26-12-2022 to 31-12-2022 (both days inclusive), the work of extension of Remand/Rehnumai of under-trial prisoners pertaining to Central District shall be done through Video Conferencing by the Duty Magistrate of Central District, Delhi at Tis Hazari Court Complex, Delhi.

It is, therefore, requested to ensure that linkage of Video Conferencing in the Winter Vacation-2022, is functioning properly at Tis Hazari Courts Complex for extension of Remand/Rehnumai of under-trial prisoners.


  
**(SIDDHARTHA MALIK)**  
Chief Metropolitan Magistrate  
Central District, Delhi

No. 13595 = 13634.....CMM/Central/Vac./2022

Dated, Delhi the .....20/12/22.....

**Copy forwarded for information to:**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. Principal District & Sessions Judge, (HQ) Delhi.
2. The Ld. Principal District & Sessions Judge, (HQ) Delhi.
3. All The Ld. CMMs, Delhi.
4. The all ACMMS/MMs, Central District, Tis Hazari Courts Delhi.
5. The Director of Prosecution, Tis Hazari Courts, Delhi.
6. The Commissioner of Police, Delhi.
7. The Law Officer, Tihar Jail, Delhi.
8. The Care Taking Branch, Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari/ PHC/KKD/Rohini, Dwarka & Saket Courts, Delhi.
10. All Jail Superintendent/Lock up Incharge, Central and Rohini Jail, Delhi (Through, Law Officer, Tihar Jail, Delhi).
11. For uploading on Centralized Web-site through LAYER
12. The Video Conferencing, Room No. 211, Tis Hazari Courts, Delhi.
13. Reader to the court of undersigned.
14. Office file.

  
**(SIDDHARTHA MALIK)**  
Chief Metropolitan Magistrate  
Central District, Delhi.